

Table of the Sabha as soon as the same is received.

Central Destitute Home

6296. SHRI KABINDRA PUR-KAYASTHA: Will the Minister of WELFARE be pleased to state:

(a) the number of inmates residing in the Central Destitute Home at Maherpur, Assam; and

(b) whether the inmates there get ration and cash dole regularly?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) According to the information furnished by the State Government of Assam, there are 278 inmates residing in the Central Destitute Home at Meherpur, Assam.

(b) The inmates are getting ration regularly, Cash dole at the rate of Rs.6/- per inmate per month has been paid upon December, 1990.

Harijans in Andhra Pradesh

6297. SHRI GURUDAS KAMAT:
SHRI K. PRADHANI:

Will the Minister of WELFARE be pleased to state:

(a) whether the Government are aware that Harijans were killed in Guntur district in Andhra Pradesh recently:

(b) if so, the reasons therefor: and

(c) The number of persons killed in the caste clash?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir.

(b) Since July, 1991 a series of incidents

had taken place between SCs and upper caste culminating into the Killing of SCs on 6th August, 1991.

(c) According to the State Government of Andhra Pradesh eight person were killed.

[Translation]

Alleged Support of Officers of a Library for a Political Party

6298. SHRI RAM LAKHAN SINGH YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether officers of the library located in Teen Murti Bhawan had supported some political party or candidate in the recently held Lok Sabha elections; and

(b) if so, the law under which action was taken against these officers and result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) Yes, Sir.

(b) Action has been initiated under the provisions of the Service Bye-laws of the Nehru Memorial Museum and Library Society.

[English]

Financial Assistant to Bombay City Under Way

6299. SHRI GURUDAS KAMAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any allocation has been made for Bombay under the Nehru Rozgar